- (3) G.S.R. 383 (E), dated the 6th June, 2014, publishing the Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2014.
- (4) G.S.R. 384 (E), dated the 6th June, 2014, publishing the Indian Administrative Service (Pay) Fourth Amendment Rules, 2014.

[Placed in Library. For 1 to 4 See No. L.T. 395/16/14]

II. A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification No. G.S.R. 407 (E), dated the 16th June, 2014, publishing the Central Information Commission (Group 'A' and Group 'B' posts) Recruitment (Amendment) Rules, 2014, under Section 29 of the Right to Information Act, 2005.

[Placed in Library. See No. L.T. 394/16/14]

- I. Reports and Accounts (2012-13) of various Limited Companies and related papers
- II. MoU between Government of India and NEPA Limited

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): Sir, I lay on the Table:

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013—
 - (i) Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited (HPF), Tamil Nadu, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 527/16/14]

(ii) Annual Report and Accounts of the Bharat Bhari Udyog Nigam Limited (BBUNL), Kolkata and its subsidiary the Braithwaite Burn and Jessop Construction Company Limited (BBJ), Kolkata, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 528/16/14]

- (2) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the NEPA Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 519/16/14]